Declaration of Assets and Liabilities

13/19/2m

Vear 2021-22

I, SUNIL K	OHAK KALL Suldang	inter/wife of LAT	E CHHAVINATH F	RAITH
aged 42				
service and presently wor				
give herein below the deta	ills of the assets (immove	ible, movable, bank	balance, etc.) of	
myself, my spouse and dep	pendants*:			

10/02/22

A. Details of movable assets

(Accets in foint name indicate

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	10,000	SARITADEN	N .		
(0)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	40,000	NIL			
(11)	Bonds, Debentures and Shares in companies	NIL	HIC			
(lv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	3600	NIL			
(v)	Motor Vehicles (details of make, etc.)	NIL	NIC			2
(vi)	Jewellery (give details of weight and value)	4014-109 51/ver-200 55,000	m Upokel-109n m Salwar-209 55,000	1 m		
(vii)	Other assets, such as values of claims / interests	NIL	NIL			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

3/100 gra12/5/01

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Ances Land 1 Ekgr	NIL	-	\$400\days	CALL TRANSPORT
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIC	NIL			
(111)	Buildings (Commiercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Amiczki bużlin Iojecco	y NIL			
((v)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement)	N)L	NIL			
	- Current market value			- Particular services		
(v)	Others (such as Interest in property)	NIL	NIL			. ,

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	ISBI- BUH, PATNA	4.0000
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIC	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

\$ 840 BH1225101

	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, If any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(III) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax:	NIL	

Personal Detail GPF/CPF/PRAN No. 15/BLA-1201 (M/F) (DD/MM/YYYY) Class/Group (A/B/C) Cadre B.L.A.S. (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District BHAMALPUR I hereby declare that the above details are true to the best of my knowledge and belief. Alan 3711225100 Name of Employee: SUNIL KUTAR RAJAK Designation: OFFICE ATTENDENT Department: BIHAR VIDHAN SABHA PATNA Date:....

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.